

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 18th April, 2024

S.O 259 .— In exercise of the powers conferred by section 280 read with section 12 of the Jammu and Kashmir Municipal Act, 2000, the Government, make the following amendments in the Jammu and Kashmir Municipality (Reservation of offices of Chairperson) Rules, 2005; namely:-

1. In rule 2;

- (i) in clause (a), for the words "Scheduled Castes and Scheduled Tribes", the words "Scheduled Castes, Scheduled Tribes and Other Backward Classes" shall be substituted.
- (ii) in clause (b), for the words "Scheduled Castes and Scheduled Tribes", the words "Scheduled Castes, Scheduled Tribes and Other Backward Classes" shall be substituted.
- (iii) in clause (c), for the words "Scheduled Caste and Schedule Tribe", the words "Schedule Caste, Schedule Tribe and Other Backward Classes" shall be substituted.

2. In rule 3;

- (i) in clause (a), for the words "Scheduled Castes and The Scheduled Tribe", the words "Scheduled Caste, Scheduled Tribe and Other Backward Classes" shall be substituted.
- (ii) after the table, the following note shall be added; namely:-
"Note: The reservation for different territories provided in this rule shall be allocated accordingly with respect to Scheduled Caste/Scheduled Tribe and Other Backward Classes."

By order of the Government of Jammu and Kashmir.

Sd/-

(Mandeep Kaur) IAS

Commissioner/Secretary to the Government

No. HUD-LSG0JMC/6/2021 (C.No. 7313659)

Dated: 18.04.2024


Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).

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2. Director General of Police, J&K.
3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to the Government.
5. Principal Secretary to Hon'ble Lieutenant Governor.
6. Joint Secretary (JKL), Ministry of Home Affairs, Gol.
7. All Commissioner/Secretaries to the Government.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner, Jammu/Kashmir.
11. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
12. Chairman, J&K Special Tribunal.
13. All Heads of Departments / Managing Directors.
14. Commissioner, Municipal Corporation, Jammu/Srinagar.
15. All Deputy Commissioners (District Panchayat Election Officers)
16. Director information, J&K Srinagar.
17. Director, Urban Local Bodies, Jammu/Kashmir.
18. Special Secretary to Chief Secretary, J&K.
19. Director Archives, Archaeology and Museums, J&K.
20. General Manager, Ranbir Government Press, Jammu.
21. Private Secretary to Commissioner/Secretary to the Government, H&UDD.
22. Incharge Website, H&UDD.
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(Er. Abdul Qyume) JKAS
Deputy Secretary to the Government

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